

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 05-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : Tamilnadu Jai Bharath Mills Ltd

PETITION NUMBER : CP(CA)/100/2023

APPLICATION NUMBER : a) IA(CA)/29/2024
b) IA(CA)/185(CHE)/2023

ORDER

Ld. Counsel Mr. S. Sriram for the Petitioner in main Petition. Ld. Counsel Mr. G.K. Aneesh for Ld. Counsel Mr. N.P.Vijay Kumar for the Respondents in the main Petition.

In these matters both the parties sought adjournment as the Senior Counsel is not available.

Let the pleadings be complete.

List the matters for hearing on **07.08.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk